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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.S.P. No. 262/(MAH)/2017


CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 12.07.2017

NAME OF THE PARTIES: M/s. Dollex Industries Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act, 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
	Pavita Datta i/b Crawford Bayley & Co.	Advocate	

ORDER

TCSP No. 262/230-232/NCLT/MB/MAH/2017

This Bench hereby appoints M/s. Dalal & Kala Associates, Chartered Accountants, to assist official liquidator, High Court of Bombay, to scrutinize books of accounts of Applicant company, with a remuneration of Rs. 1,20,000/-.

List this matter for final hearing on 16.08.2017.

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)